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ITEM NO.67

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Crl) No(s).8888-8889/2013

SAKTU

Petitioner(s)

VERSUS

STATE OF UP & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 25/11/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Mukesh K. Giri,Adv.

For Respondent(s)

Mr. P.N. Puri,Adv.
Mr. Nitin Kumar Thakur ,Adv

UPON hearing counsel the Court made the following
O R D E R

In these two matters, barring respondent No.1 remaining respondents are reported to be duly served and represented through the ld. Counsels, Mr P.N.Puri and Mr Nitin Kumar Thakur. Four weeks' time is granted for filing counter affidavit.

List again on 7.1.2014.

		(M.A.SAYEED)	
		REGISTRAR	

hj